

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 102
(IB)-799(PB)/2019

IN THE MATTER OF:

Green Edge Builtech LLP
v.
Saha Infratech Pvt. Ltd.

..... Petitioners/Applicant
..... Respondent

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 04.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Ms. Sonika Sharma & Mr. Varun Jain, Advs.

ORDER

Ld. Counsel for the corporate debtor seeks short adjournment to file settlement agreement and bring it on record.

List for further consideration on 07.06.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

04.06.2019
Ritu Sharma

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)